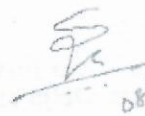


26. The Hony. Secretary, Rohini Courts Bar Association, Rohini, New Delhi
27. The Hony. Secretary, Dwarka Courts Bar Association, Dwarka, New Delhi.
28. The Hony. Secretary, Saket Courts Bar Association, Saket, New Delhi.
29. Personal file of the officer concerned.
30. Guard File.

  
08/02/19

JOINT REGISTRAR (GAZETTE-I)

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (NORTH) DISTRICT ROHINI COURT COMPLEX DELHI**

No. 4417-4417 F2(16)/Judl/North/RC/19 Dated : 11/02/19

Copy & its enclosure forwarded for information & necessary action to:-

1. All the Judicial Officers, D.H.J.S. & D.J.S. posted at North District, Rohini Court Complex, Delhi.
2. P.S. to Ld. D&S.J, North District, Rohini Court Complex, Delhi.

  
(S.S. MALHOTRA)

OFFICER IN-CHARGE (JUDL.)/PO-MACT-01  
(NORTH) ROHINI COURT DELHI

273  
8/2/19

HIGH COURT OF DELHI : NEW DELHI

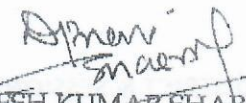
No. 06 /DHC/Gaz.1/2019

Dated : 08/02/19.

ORDER

Hon'ble the Chief Justice and Hon'ble Judges of this Court have been pleased to post Mr. O.P. Saini, DHJS as Judge Incharge, Rouse Avenue Court Complex (pending approval of the creation of the post of District & Sessions Judge-cum-Special Judge (PC Act) CBI). Mr. O.P. Saini shall start functioning immediately along with his present duties and shall control the administrative functions pertaining to Rouse Avenue Court Complex under the supervision of the BMCC (Rouse Avenue Court Complex).

BY ORDER OF THE COURT

  
(DINESH KUMAR SHARMA) 08/2/2019  
REGISTRAR GENERAL

438-467  
Endst.No. \_\_\_\_\_/DHC/Gaz.-1/2019

Dated : 08/02/19

Copy forwarded for information and necessary action to :-

1. The District & Sessions Judge (Headquarters), Tis Hazari Courts Complex, Delhi.
2. The District & Sessions Judge, North-West, Rohini Courts Complex, Delhi.
3. The District & Sessions Judge, South, Saket Courts Complex, New Delhi.
4. The District & Sessions Judge, South-West, Dwarka Courts Complex, New Delhi.
5. The District & Sessions Judge, South-East, Saket Courts Complex, New Delhi.
6. The District & Sessions Judge, East, Karkardooma Courts Complex, Delhi.
7. The District & Sessions Judge, New Delhi Distt., Patiala House Courts, New Delhi and also with the request to deliver a copy of the above order to Mr. O.P. Saini, DHJS for information and necessary action.
8. The District & Sessions Judge, Shahdara, Karkardooma Courts Complex, Delhi.
9. The District & Sessions Judge, North-East, Karkardooma Courts Complex, Delhi.
10. The District & Sessions Judge, West, Tis Hazari Courts Complex, Delhi.
11. The District & Sessions Judge, North, Rohini Courts Complex, New Delhi.
12. The Principal Judge (HQs), Family Courts, Dwarka, New Delhi.
13. The Principal Secretary (Law, Justice & Leg. Affairs), Govt. of NCT of Delhi, Delhi Secretariat, New Delhi.
14. The Member Secretary, Delhi Legal Services Authority, Patiala House, New Delhi.
15. The Director (Administration), Delhi Judicial Academy, Dwarka, Delhi.
16. The Director of Prosecution, C.B.I., Block No.3, IInd Floor, CGO Complex, Lodhi Road, New Delhi-03.
17. The Registrar-cum-Secretary to Hon'ble the Chief Justice, Delhi High Court.
18. PS to all Hon'ble Judges, Delhi High Court, for information of Hon'ble Judges.
19. The Deputy Registrar-cum-P.A. to Registrar General, Delhi High Court.
20. All Registrars, Delhi High Court, New Delhi.
21. The Registrar (Computerization), Delhi High Court, with the request to display this order on the website of Delhi High Court.
22. The Hony. Secretary, Delhi High Court Bar Association, Delhi High Court, New Delhi.
23. The Hony. Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.
24. The Hony. Secretary, New Delhi Bar Association, Patiala House, New Delhi.
25. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.